

demy in matters pertaining to the Services.

Sardar Hukam Singh: Has the press interview given by our Commander-in-Chief—during which he has expressed the hope that industrialists would come to the aid of the Army in training these personnel—come to the notice of the hon. Minister?

Sardar Majithia: I have not come across it, but possibly it related to the Territorial Army.

Shri Velayudhan: May I know whether there is any retrenchment in the M.E.S.?

Sardar Majithia: How does this arise out of this question?

Mr. Speaker: That is what I was also wondering about.

Shri Sarangadhar Das: May I know whether the advertisement appearing in this morning's papers wanting engineering graduates for the Services is in connection with this wing of the Defence Forces?

Sardar Majithia: I am afraid I have not seen that advertisement.

Shri B. S. Murthy: May I know whether any industrialists have offered their co-operation in the matter of giving training to these engineering proached.

Sardar Majithia: I do not know how even this arises.

Mr. Speaker: It arises in this way, that the hon. Member wants to know whether any industrialist was approached.

Sardar Majithia: Not to my knowledge.

Shri T. S. A. Chettiar: May I know what is the basic qualification required—diploma or degree?

Sardar Majithia: Degree.

LAND FOR RESETTLEMENT OF RELEASED ARMY PERSONNEL

*354. **Sardar Hukam Singh:** Will the Minister of Defence be pleased to state whether the Governments of Uttar Pradesh, Bhopal, Mysore, Madras, Bombay, Pepsu, Punjab, and Travancore-Cochin have made over the land promised by them for the resettlement of released Army personnel?

The Deputy Minister of Defence (Sardar Majithia): Yes, except the States of Bombay and PEPUSU where

the land colonisation schemes have not yet been finalised.

Sardar Hukam Singh: May I know the number of ex-servicemen resettled on this land so far?

Sardar Majithia: The number is 432.

Sardar Hukam Singh: May I know what assistance has been given by the Government for the resettlement of these ex-servicemen?

Sardar Majithia: They have been given loans. Apart from that, the scheme envisages that the lands will be developed by the Government and then given over to these ex-servicemen for their resettlement.

Sardar Hukam Singh: Is any financial assistance given by the Centre to the States concerned for the resettlement of these ex-servicemen?

Sardar Majithia: As I have already said, yes.

Sardar Hukam Singh: Are these persons those who were released after World War II or those who were released on account of the integration of the States in 1950?

Sardar Majithia: I require notice.

Shri V. P. Nayar: Are Government aware that 1500 acres of forest land earmarked for allotment to ex-Travancore and Cochin States Forces personnel in the Rani Forest Range have not so far been given over, and have Government made any enquiries about this?

Sardar Majithia: Yes, Sir. It is correct that 1500 acres of land in the Rani Range extension are there and they will be made cultivable and then made over to these personnel.

Shri Nambiar: May I know whether Government have received any complaint from the district of Trichinopoly in South India to the effect that certain lands allotted to ex-servicemen have not been made over to them?

Sardar Majithia: I have not received any complaint, but I shall look into it.

Shri B. S. Murthy: May I know whether Government are aware of any instance where these ex-servicemen were asked to pay a nominal price for the land allotted to them for resettlement?

Sardar Majithia: No, Sir. That is not correct.

Mr. Speaker: We will go to the next question.

INDIAN FIELD AMBULANCE UNIT TO KOREA

*355. **Dr. Ram Subhag Singh:** Will the Minister of Defence be pleased to state:

(a) whether a new Indian Field Ambulance Unit has been sent to Korea to relieve the 60th Indian Field Ambulance Unit which went to Korea in December, 1950; and

(b) if so, when the men of the 60th unit are expected to arrive in India?

The Deputy Minister of Defence (Sardar Majithia): (a) No; the question of relieving the 60th Indian Field Ambulance is not at present under consideration.

(b) It would not be possible to give an answer to this question now.

Dr. Ram Subhag Singh: May I know how does this Field Unit operate there in South Korea? Has it got anything to do with the Commonwealth Division?

Sardar Majithia: This is a Field Unit with the United Nations Forces.

Shri A. M. Thomas: May I know whether there has been any casualty among this Unit and, if so, to what extent?

Sardar Majithia: I require notice.

Dr. Ram Subhag Singh: May I know whether permission was sought any time for sending this Unit to North Korea?

Sardar Majithia: There too I require notice—it does not arise out of this question.

Dr. Ram Subhag Singh: May I know the expenditure incurred on this unit so far?

Mr. Speaker: It is difficult to answer the question.

Sardar Majithia: It is very difficult to answer that question, because I have not got the figures.

Shrimati Renu Chakravarty: In view of the fact that India is trying in the United Nations to settle the Korean conflict, is it proposed to withdraw the Indian field ambulance unit from Korea?

Sardar Majithia: As I have already said in reply to part (b) of the question, it would not be possible for me

to give an answer on that point at the moment.

Mr. Speaker: I think it is a question for the External Affairs Minister to answer.

'नबरत्न' का भू-परिमाण

*३५६. **डा० राम सुभाष सिंह:** जिला मंत्री यह बतलाने की कृपा करेंगे कि क्या भारत सरकार के पुरातत्व विभाग ने बिहार राज्य के शाहाबाद जिले के डुमरांव थाने के अन्तर्गत भोजपुर ग्राम में स्थित 'नबरत्न' की खुदाई कारवाने की दृष्टि से भू-परिमाण करवाया था ?

The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya): No Sir, but the Superintendent, Department of Archaeology, Central Circle, Patna, is being asked to inspect the site and submit a report.

CRIMINOLOGY AND CORRECTIONAL ADMINISTRATION

*357. **Dr. Ram Subhag Singh:** (a) Will the Minister of Home Affairs be pleased to state how long Dr. W. C. Reckless, U.N. Specialist in criminology and correctional administration, was in India?

(b) How were his services utilized during his stay in India?

The Deputy Minister of Home Affairs (Shri Datar): (a) Dr. Reckless was in India from the 21st October, 1951 to the 17th August, 1952.

(b) After visiting important jails in India to get a first hand knowledge of jail administration in this country, he conducted a training course in criminology and correctional administration at the Tata Institute of Social Sciences, Bombay, for Jail Officers. He also participated in a Conference of the Probation Officers of the States of Uttar Pradesh, Bombay and Madras at Bombay to discuss the Probation System in India and to make recommendations for its improvement. He also attended the Eighth Conference of Inspectors-General of Prisons at Bombay from the 13th March 1952 to the 15th March 1952 in the deliberations of which he took a leading part.

Dr. Ram Subhag Singh: Did Dr. Reckless suggest, Sir, any method